

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 09th day of **October**, 2018

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J
Hon'ble Mr. Mohd. Jamshed, Member-A

Original Application No.330/00341/2012

Vishnu Prakash, Son of Late Sri Badri Prasad Pandey, Resident of Village and Post – Pachnehi, ps- Kotwali Dehat, District Banda Worked as Gramin Dak Sewak, Branch Post Office Pachnehi, Disrict – Banda (Uttar Pradesh).

.....Applicant.

By Advocate –Shri B.K. Tripathi
Shri S.K. Rai

V E R S U S

1. Union of India, through Director General (Department of Posts), Dak Bhawan, Sansad Marg, New Delhi.
2. Post Master General, Kanpur Region, Kanpur.
3. Director, Postal Services, Office of the Post Master General, Kanpur Region, District - Kanpur.
4. Superintendent Post Office, Banda Division, District- Banda.

..... **Respondents.**

By Advocate : Shri R.P. Singh

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

List revised. None present for the applicant as well as respondents.

2. Even on the last occasion no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-A

Member-J

RKM/